

National Company Law Tribunal



Allahabad Bench

Company Appeal No. 162/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2018

NAME OF THE COMPANY: AGS Infradevelopers Pvt. Ltd. Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Abhinav Mehrotra	Advocate	Applicant	
2.	Srijan Mehrotra	Advocate	Applicant	

COMPANY APPEAL NO.162/ALD/2018

Sh. Abhinav Mehrotra along with Sh. Srijan Mehrotra, Advocates for applicant is present.

Applicant requested time to file supplementary affidavit along with copy of Income Tax Return and the copy of receipt relating to payment of statutory dues.

List the matter on 11th October, 2018.

Dated: 28.09.2018

-sd-

SAROJ RAJWARE
MEMBER (TECHNICAL)

-sd-

BIKKI RAVEENDRA BABU
MEMBER (JUDICIAL)

Typed by:
Kavya Prakash Srivastava
(Stenographer)